

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4080  
ANSWERED ON:05.09.2012  
PACKAGES FOR INFRASTRUCTURE DEVELOPMENT  
Angadi Shri Suresh Chanabasappa

**Will the Minister of PLANNING be pleased to state:**

- (a) whether several States have been provided special package for development of infrastructure;
- (b) if so, the details thereof, State-wise; and
- (c) the details of mechanism for monitoring utilisation of these special packages by the States?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (b): The State-specific need-based special dispensations are made as and when warranted through existing programmes/schemes under Annual Plans. The details of Special Grant to States for projects/schemes including projects for development of infrastructure during Annual Plan 2012-13 is at Annexure.

(c): The Ministries and the State Governments monitor the schemes. The audit of the schemes is undertaken by the statutory accountants and the Comptroller and Auditor General (CAG). The CAG reports are further discussed in the Public Accounts Committee (PAC). In addition, Planning Commission during Annual Plan discussions with the States reviews and monitors the progress of various State Plan Schemes implemented by the States.